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Tamil Nadu Legislature (Prevention Of Disqualification) Second Amendment Act, 2014

15 OF 2014

[03 September 2014]

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An Act further to amend the Tamil Nadu Legislature (Prevention of Disqualification) Act, 1967.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-fifth Year of the Republic of India as follows:-

1. Short title and commencement :-

(1) This Act may be called the Tamil Nadu Legislature (Prevention of Disqualification) Second Amendment Act, 2014. (2) It shall be deemed to have come into force on the 27th day of September, 2013.

2. Amendment of Schedule :-

In the Schedule to the Tamil Nadu Legislature (Prevention of Disqualification) Act, 1967, in item 11, for sub-item (94), the following sub-item shall be substituted, namely:-

"(94) Tamil Nadu Text Book and Educational Services Corporation;".